

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 19th November, 2014

NO.LJ (B) 118/93/436 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officers as Executive Magistrates in connection with the strict implementation of National Green Tribunal Order for a period of 3 (three) months or till further order.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri J.H.Suchiang, Superintendent of Fisheries, Nongstoin	West Khasi Hills District, Nongstoin	Deputy Commissioner, West Khasi Hills District, Nongstoin
2.	Shri T.Diengngan, ADO office of the District Agriculture Officer, Nongstoin	- do -	- do -
3.	Shri V.Tariang, ADO office of the District Agriculture, Nongstoin	- do -	- do -
4.	Shri S.Syiemlieh, ADO office of the District Agriculture, Nongstoin	- do -	- do -
5.	Shri P.T.Blah, Deputy Labour Commissioner, Nongstoin	- do -	- do -
6.	Shri F.Pariat, District Hnadloom Officer, Nongstoin	- do -	- do -
7.	Shri R.Wankhar, District Sericulture Officer, Nongstoin	- do -	- do -
8.	Shri S.Puwein A.E.E office of the Superintending Engineer, P.W.D (R), Nongstoin	- do -	- do -
9.	Shri K.Dkhar, Research Officer, office of the District Planning Officer, Nongstoin	- do -	- do -
10.	Shri S.Kurbah, A.E.E, Office of the SDO-II, PWD (R), Nongstoin	- do -	- do -
11.	Shri P.Kurbah, SDO (TC) Water Resources Nongstoin	- do -	- do -
12.	Shri J.Mukhim, ADO office of the District Horticulture Officer, Nongstoin	- do -	- do -
13.	Shri W.K.Kharkongor, AS & Water Conservation Officer, Nongstoin	- do -	- do -
14.	Shri J.J.Lakiang, AS & Water Conservation Officer, Nongstoin	- do -	- do -
15.	Shri R.Nongphud SDO, Water Resources, Nongstoin	- do -	- do -


(E.M.Donn)

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B).118/93/436- A,

Dated Shillong, the 19th November, 2014

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Deputy Commissioner, West Khasi Hills District, Nongstoin, with a request to circulate to all the officers concerned. This has a reference to your letter NO. NDC.5/2014/93, dated 19th November, 2014
3. The Principal Secretary to the Govt of Meghalaya, Forests & Environment Department for information.
4. Personnel A.R (A) Department.
5. The DEO (Data Entry Operator) LR Office, Room No. 104, Main Sectt Building for uploading the Notification in the Law Department web site.
6. Director of Information and Public Relation, Meghalaya, Shillong
7. Office Copy.

By Order etc.,



Deputy Secretary to the Govt. of Meghalaya
Law (B) Department.

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